

**(1890) 02 CAL CK 0003**

**Calcutta High Court**

**Case No:** None

Makhan Lall Datta

APPELLANT

Vs

Goribullah Sardar

RESPONDENT

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**Date of Decision:** Feb. 5, 1890

**Citation:** (1890) ILR (Cal) 542

**Hon'ble Judges:** Tottenham, J; Ali, J

**Bench:** Division Bench

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### **Judgement**

Tottenham and Ali, JJ.

We are of opinion that the Small Cause Court has jurisdiction in this case. Clearly neither Article 4 nor Article 11 of the Schedule excludes it, nor does Article 35.